WOMEN POLICE PERSONNEL IN POLICE STATIONS

1582. SHRI JAGDAMBIKA PAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is planning to post more women police personnel in police stations particularly in the semi-urban and rural areas of Uttar Pradesh to encourage women victims to report crime against them and if so, the details thereof;

(b) whether the Government is considering to appoint special police officers/wardens from among the natives in such areas where there are no women police personnel so that they can help the women victims to register their complaints; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c) “Police” is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/Union Territory (UT) Administrations to recruit more women police personnel and improvement of gender balance. The Centre also issues advisories to the States/UTs for increasing number of women in the police forces. The Ministry of Home Affairs

...
Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015, 21.06.2019 and 22.06.2021 to all the State Governments/UT Administrations to increase the representation of women police to 33% of the total strength. All the State Governments/UTs Administrations have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of Constables/Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a Women Help Desk manned round the clock. Women Help Desks Scheme has been implemented with the prime objective to supplement States/UTs’ endeavours in strengthening measures to ensure safety of women in the country.

* * * * *